

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 2344/2019

AMRUTA BEN HIMANSHU KUMAR SHAH

Petitioner(s)

VERSUS

HIMANSHU KUMAR PRAVINCHANDRA SHAH

Respondent(s)

(Mediation Report received.

IA No. 146332/2019 - STAY APPLICATION)

Date : 22-01-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Harsh Desai, Adv.
Ms. Diksha Rai, AOR
Mr. Ishan Bisht, Adv.
Ms. Ragini Pandey, Adv.

For Respondent(s) Ms. Ranu Purohit, Adv.
Mr. Pradhuman Gohil, Adv.
Ms. Tanya Srivastava, Adv.
Ms. Jasleen Bindra, Adv.
Mrs. Taruna Singh Gohil, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel for the parties.

Arguments concluded.

Judgment is reserved.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)